

1	2	3	4	5	6	7
19	The Inter-services Organisations (Command, Control and Discipline) Bill, 2023 (Shri Rajnath Singh)	<u>15.3.2023</u> L.S.	<u>4.8.2023</u> 8.8.2023	15.8.2023	<u>28 of 2023</u> 15.8.2023	
20	The Pharmacy (Amendment) Bill, 2023 (Dr. Mansukh Mandaviya)	<u>3.8.2023</u> L.S.	<u>7.8.2023</u> 10.8.2023	15.8.2023	<u>29 of 2023</u> 15.8.2023	
21	The Central Goods and Services Tax (Amendment) Bill, 2023 (Smt. Nirmala Sitharaman)	<u>11.8.2023</u> L.S.	<u>11.8.2023</u> 11.8.2023	18.8.2023	<u>30 of 2023</u> 18.8.2023	<b>Money Bill</b>
22	The Integrated Goods and Services Tax (Amendment) Bill, 2023. (Smt. Nirmala Sitharaman)	<u>11.8.2023</u> L.S.	<u>11.8.2023</u> 11.8.2023	18.8.2023	<u>31 of 2023</u> 18.8.2023	<b>Money Bill</b>
23	The Mediation Bill, 2023, (Shri Kiren Rijiju)	<u>20.12.2021</u> R.S.	<u>7.8.2023</u> 1.8.2023	14.9.2023	<u>32 of 2023</u> 15.9.2023	

**(Note: All the above Bills were Government Bills)**

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No. 7413

General Store Branch

### Presentation of Publications to Hon'ble Members

To mark the historic first sitting in the Parliament House of India (new building of Parliament) a copy of the Constitution of India, Calligraphed copy of the original Constitution of India, news letter „Gaurav“ and commemorative stamp and coin released on the occasion of inauguration of new building of Parliament will be presented to Hon'ble Members.

Members are requested to kindly collect the bag containing the above items at the time of signing the Attendance Register in the new Parliament House.

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